

THE HIGH COURT OF KERALA

Ernakulam-682031

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Date: 14.12.2018

No:D2-19095/2016

NOTICE

In accordance with the Office Circular No. 6/2018, those institutions having panel lawyers are to furnish on or before 17.12.2018, the name of the designated/ sole Counsel to be retained as their Standing Counsel before the High Court, who alone will have the right to receive advance copy of the petition and whose name alone shall appear in the cause list.

> Assistant Registrar For Registrar General